

**GOVERNMENT OF INDIA
SMALL SCALE INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:5374
ANSWERED ON:15.05.2007
CREDIT LINKED CAPITAL SUBSIDY SCHEME
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Will the Minister of SMALL SCALE INDUSTRIES be pleased to state:

- (a) whether the fund earmarked for updating technology under the Credit Linked Capital Subsidy Scheme (CLCSS) is under-utilised;
- (b) if so, the amount has been utilised during 2006-07;
- (c) the steps taken/proposed to be taken to enhance awareness amongst the Small Scale Industries units and bankers about the said scheme;
- (d) whether the CLCSS would be modified to the bottlenecks; and
- (e) if so, the details thereof alongwith the steps taken in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SMALL SCALE INDUSTRIES & AGRO AND RURAL INDUSTRIES (SHRI MAHABIR PRASAD)

(a & b): The Credit Linked Capital Subsidy Scheme (CLCSS) for technology upgradation of Small Scale Industries (SSI) implemented by the Ministry of SSI was valid up to March 31, 2007 or till the time sanctions of aggregate capital subsidy disbursed by the nodal agencies reaches Rs.600 crore, whichever was earlier. The total fund released by the Government of India to the nodal agencies since inception of the Scheme till March 31, 2007 is Rs.116.38 crore (approx.). Out of this, Rs.73.5 crore has been released during the year 2006-07.

(c) Steps taken to enhance awareness amongst the SSI units and bankers about the CLCSS, inter-alia, included organising sensitisation/awareness programmes, reviewing progress of this scheme in the meetings of State Level Bankers' Committees (SLBCs), incorporating inputs into the service training courses of bank managers, publicity through newsletters, etc.

(d)&(e) Do not arise. The CLCSS has expired on 31.03.2007.